

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

CRIMINAL APPLICATION (APL) NO.334 OF 2020
(Sangita Dattatray Mahalle and Ors. vs. State and another)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

Mr.Ambarish Joshi, A.P.P. for respondent no.1/State.

CORAM : M. G. GIRATKAR, J.

DATE : 30.4.2020.

Mr.P.A.Nemade, learned Counsel for
the applicants seeks one week's time to supply
copy. Time is granted, as prayed for.

List the matter after one week.

JUDGE

jaiswal